

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 106
(IB)-1479(PB)/2019

IN THE MATTER OF:

A.N Exflame Fire Protection Pvt. Ltd.	Applicant/petitioner
Vs.		
Unnati Fortune Holdings Ltd.	Respondent

Order under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 05.08.2019

Coram:

SH. R. VARADHARAJAN,
HON'BLE MEMBER (JUDICIAL)

Sh. S. K. MOHAPATRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :	Mr. Bharat Arora, Adv.
For the respondent	Ms. Reeva Gujral, Adv.

ORDER

For order see, CP No. (IB)-272(PB)/2019.

05.08.2019
Aarti Makker